

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Applications are invited from the eligible officials (Group 'B' & 'C') working in the Establishment of District Courts of Delhi possessing Diploma in Subordinate Accounts Services (SAS) Part I & II with Degree in B. Com and having adequate knowledge in Budget and Cash and Five years service in the Establishment of District Courts, for filling up of Seven Posts of Assistant Accounts Officer (Group-B Gazetted) in PB-II, Pay Band of Rs. 9300-34,800/- with Grade Pay of Rs. 4800/- on regular basis.

Applications in the prescribed proforma as per Annexure 'A' must reach this office latest by 06.11.2015 upto 5:00 P.M. No application will be entertained thereafter.

(A. K. CHAWLA)
District & Sessions Judge (HQs)
Delhi

No. Rectt. Cell/SC/AAO/2015 1942/32863-33163 Dated, Delhi the 16 OCT 2015

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to bring into the notice of staff of this establishment working there on diverted/deputation basis.
2. The Ld. District & Sessions Judge, North/West/New Delhi/South/East/North-East/North-West/South-East/South-West/Shahdara Districts, Delhi/New Delhi with the request to circulate the same in their respective District.
3. The Principal Judges, Family Courts in all the Districts with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
4. The Director, Delhi Judicial Academy, Dwarka with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
5. The Director, NALSA with the request to circulate amongst the staff of this establishment working there on diverted capacity.
6. The Joint Registrar, National Consumer Disputes Redressal Commission with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
7. The President, State Consumer Disputes Redressal Commission with the request to circulate amongst the staff of this establishment working there on diverted capacity.
8. All the Officers of Delhi Higher Judicial Service/Delhi Judicial Service (Central District) with the request to bring into the notice of staff working under their control.
9. The Member Secretary DLSA with the request to circulate the same in all the DLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
10. Additional Co-ordinator, Arbitration Centre with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
11. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
12. All the Sr. Administrative Officer (Judl.)/Administrative Officer (Judl.)/Br. Incharges Central District, THC, Delhi, with the directions to bring into the notice of staff working under their control.
13. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
14. The Notice board of all Court complexes, Delhi/New Delhi.

District & Sessions Judge (HQs)
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PROFORMA

- 1. Name of the Applicant :
- 2. Father's/Husband's Name :
- 3. Date of Birth :
- 4. Educational Qualification :
- 5. Year of Passing of SAS Exam :
- 6. Sex (Male/Female) :
- 7. Category :
- 8. Date of Entry into Service (Regular) :
- 9. Present Post Held :
- a) Whether Regular/Ad-hoc :
- b) Date of Appointment in present Post (mention ad-hoc & regular Periods separately with pay Scale) :
- 10. Brief service particulars/Experience Details etc. :

Paste recent
passport size
color photograph.

Signature: _____

Name: _____

Present Posting: _____

EC No. _____

Date: _____

Note:

- 1. Application should be filled in BLOCK LETTERS only except for particulars to be filled in SI No. 10.
- 2. Application should be duly forwarded by the Ld. Presiding Officer/Officer concerned.
- 3. Applicants are directed to enclose attested true copies of their testimonials alongwith their applications.